



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Jan/202223/25

DATED: 19/01/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jan/202223/25 dated 19/01/2023 of Norms Committee - V for the year 2022-23 was held on 19/01/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	DGFT(HQ)
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	NAND Lal,Technical Consultant	DPIIT
4	SHAISH KUMAR,Technical Consultant	DGFT
5	ramasrey lal,Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Jan/202223/25																						
Case Status	Case Approved																						
Party Name	GOKALDAS EXPORTS LIMITED																						
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023																						
HQ File Number	HQRNORM APPLY 00005763AM23																						
RA File Number	NA																						
Licence No and Date	NA																						
Norms Committee Decision:																							
M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:																							
<table><thead><tr><th>Details of Export List</th><th>Qty.</th><th>Details of import item</th><th>Qty. Recommended</th></tr></thead><tbody><tr><td>New Leather Blazer (Women) Made Up of</td><td>10000</td><td>Faux Leather, Face 100%</td><td>2.934</td></tr><tr><td>Faux Leather Coated On 100% Polyester Knitted Fabric GSM 330+/- 10%</td><td>NOS.</td><td>Polyurethane, back 100% Polyester Knitted Fabric, width 56 inches +/- 5%, GSM 330 +/- 10%</td><td>Sq. Mtr/Pc</td></tr><tr><td>STYLE No : 144J0859</td><td></td><td></td><td>2.021</td></tr><tr><td></td><td></td><td>100% Polyester Twill Lining Fabric, Width 57 Inches +/- 5% GSM 94 +/- 10%</td><td>Sq. Mtr/Pc</td></tr></tbody></table>				Details of Export List	Qty.	Details of import item	Qty. Recommended	New Leather Blazer (Women) Made Up of	10000	Faux Leather, Face 100%	2.934	Faux Leather Coated On 100% Polyester Knitted Fabric GSM 330+/- 10%	NOS.	Polyurethane, back 100% Polyester Knitted Fabric, width 56 inches +/- 5%, GSM 330 +/- 10%	Sq. Mtr/Pc	STYLE No : 144J0859			2.021			100% Polyester Twill Lining Fabric, Width 57 Inches +/- 5% GSM 94 +/- 10%	Sq. Mtr/Pc
Details of Export List	Qty.	Details of import item	Qty. Recommended																				
New Leather Blazer (Women) Made Up of	10000	Faux Leather, Face 100%	2.934																				
Faux Leather Coated On 100% Polyester Knitted Fabric GSM 330+/- 10%	NOS.	Polyurethane, back 100% Polyester Knitted Fabric, width 56 inches +/- 5%, GSM 330 +/- 10%	Sq. Mtr/Pc																				
STYLE No : 144J0859			2.021																				
		100% Polyester Twill Lining Fabric, Width 57 Inches +/- 5% GSM 94 +/- 10%	Sq. Mtr/Pc																				
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.																							
RA concerned may take necessary action subject to compliance of other usual conditions.																							

Case No.	2 / NC/5/MEET/Jan/202223/25		
Case Status	Case Deferred		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM REVIW00005531AM23		

RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 04.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No- NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	3 / NC/5/MEET/Jan/202223/25														
Case Status	Case Approved														
Party Name	GOKALDAS EXPORTS LIMITED														
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023														
HQ File Number	HQRNORM APPLY 00005764AM23														
RA File Number	NA														
Licence No and Date	NA														
Norms Committee Decision:															
M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:															
<table><thead><tr><th>Details of Export List</th><th>Qty.</th><th>Details of import item</th><th>Qty. Recommended</th></tr></thead><tbody><tr><td>New Leather Blazer (Women) Made Up of</td><td>5000 NOS.</td><td>Faux Leather, Face 100% Polyurethane, back 100% Polyester Woven Fabric, width 56 inches +/- 5%, GSM 365 +/- 10%</td><td>2.934 Sq. Mtr/Pc</td></tr><tr><td>Faux Leather Coated On 100% Polyester Woven Fabric GSM 365+/-10%</td><td></td><td>100% Polyester Twill Lining Fabric, Width 57 Inches +/- 5% GSM 94 +/- 10%</td><td>2.021 Sq. Mtr/Pc</td></tr></tbody></table>				Details of Export List	Qty.	Details of import item	Qty. Recommended	New Leather Blazer (Women) Made Up of	5000 NOS.	Faux Leather, Face 100% Polyurethane, back 100% Polyester Woven Fabric, width 56 inches +/- 5%, GSM 365 +/- 10%	2.934 Sq. Mtr/Pc	Faux Leather Coated On 100% Polyester Woven Fabric GSM 365+/-10%		100% Polyester Twill Lining Fabric, Width 57 Inches +/- 5% GSM 94 +/- 10%	2.021 Sq. Mtr/Pc
Details of Export List	Qty.	Details of import item	Qty. Recommended												
New Leather Blazer (Women) Made Up of	5000 NOS.	Faux Leather, Face 100% Polyurethane, back 100% Polyester Woven Fabric, width 56 inches +/- 5%, GSM 365 +/- 10%	2.934 Sq. Mtr/Pc												
Faux Leather Coated On 100% Polyester Woven Fabric GSM 365+/-10%		100% Polyester Twill Lining Fabric, Width 57 Inches +/- 5% GSM 94 +/- 10%	2.021 Sq. Mtr/Pc												
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.															

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005765AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Herringbone Work Wear Jacket (Men), Made Up of 100% Cotton Fabric, GSM 245+/- 10%, Style No : FAMOW00124FA23	20000 NOS	100% Cotton Herringbone Fabric, Width 58 Inches (+/- 5%) GSM 245 (+/- 10%)	3.225 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	APSARA SILKS

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM REVIW00005747AM23		
RA File Number	NA		
Licence No and Date	0710115822/null		
Norms Committee Decision:			
M/s. APSARA SILKS vide their application dated 16.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No - NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned wrong export/import product description at serial no-02 in decision of that meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:			
Details of Export List	Qty.	Details of import item	Qty. Recommended
Embroidery Fabric	216	Embroidery Fabric	218.16
Base 100% Nylon Tulle EMB- 100% Cotton- Natural 150 GSM Plus Or Minus 10% Width 120 CMS (+Or-10%)	(MTR)	Base 100% Nylon Tulle EMB- 100% Cotton- RFD 150 GSM (+Or-10%) Width 120 CMS (+Or-10%)	MTR
Embroidery Fabric	108	Embroidery Fabric	109.08
Base 100% Nylon EMB- 100% Cotton- Natural 200 GSM +/-10% Width 119 CMS (+Or-10%)	(MTR)	Base 100% Nylon EMB 100% Cotton- RFD 200 GSM (+Or-10%) Width 119 CMS (+Or-10%)	MTR
Embroidery Fabric- Base 100% Polyester EMB- 100% Cotton- Natural 270 GSM (+Or-10%) Width 127 CMS (+Or-10%)	108 (MTR)	Embroidery Fabric	109.08
		Base 100% Polyester EMB- 100 Percentage Cotton- RFD 270 GSM (+Or-10%) Width 127 CMS (+Or-10%)	MTR
Embroidery Fabric- Base 100% Polyester EMB- 100% Cotton- Natural 220 GSM (+Or-10%) Width 119 CMS (+Or-10%)	108 (MTR)	Embroidery Fabric	109.08
		Base 100% Polyester EMB- 100 Percentage Cotton- RFD 220 GSM (+Or-10%) Width 119 CMS (+Or-10%)	MTR

Embroidery Fabric- Base 100% Nylon EMB- 100% Cotton- Natural 200 GSM (+Or-10%) Width 119 CMS (+Or-10%)	108 (MTR)	Embroidery Fabric Base 100% Nylon EMB - 100% Cotton- RFD 200 (+Or-10) Width 119 CMS (+Or- 10%)	109.08 MTR
Embroidery Fabric- Base 100% Nylon EMB – 100% Cotton- Natural 210 GSM (+Or-10%) Width 122 CMS (+Or-10%)	324 (MTR)	Embroidery Fabric Base 100% Nylon EMB 100% Cotton- RFD 210 GSM (+Or-10%) Width 122 CMS (+Or-10%)	327.24 MTR
Embroidery Fabric- Base 100% Nylon EMB- 100% Cotton- Natural 220 GSM (+Or-10%) Width 119 CMS (+Or-10%)	108 (MTR)	Embroidery Fabric Base 100% Nylon EMB 100% Cotton- RFD 220 GSM (+Or-10%) Width 119 CMS (+Or-10%)	109.08 MTR

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Jan/202223/25		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM APPLY 00005766AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Shahi Exports Private Limited vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:			

Mens Shirt (Full Sleeve) (Style No. J30J323513) Made of 85% Polyamide 15% Elastane Dyed woven Fabric GSM 126+/-10%	4755 Nos.	85% Polyamide 15% Elastane Dyed woven Fabric GSM 126+/-10%	2.90 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	7 / NC/5/MEET/Jan/202223/25		
Case Status	Case Approved		
Party Name	APSARA SILKS		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM REVIW00005748AM23		
RA File Number	NA		
Licence No and Date	0710115707/null		
Norms Committee Decision:			
M/s. APSARA SILKS vide their application dated 16.01.2023 has requested for re-fixation of norms against NC decision taken in Meeting No - NC/ 5/ MEET/ Dec/ 202223/ 20 dated 29/12/2022. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned the wrong export/import product description in its decision of that meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:			

Case No.	8 / NC/5/MEET/Jan/202223/25		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM APPLY 00005767AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:			
Details of Export List	Qty.	Details of import item	Qty. Recommended
Quilted Vest (Women)	19652 NOS	100% Recycled Nylon Woven fabric, Width 57 Inches+/-5%, GSM 41 +/-10%	2.987
Made Up of			Sq. Mtr/Pc
100% Nylon Fabric, GSM 41			
Style No : FAWOW00117FA23		100% Recycled Solid Polyester Lining fabric, Width 58 Inches +/-5%, GSM 35 +/-10%	2.099
			Sq. Mtr/Pc
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	9 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005749AM23

RA File Number	NA																		
Licence No and Date	0710115708/null																		
Norms Committee Decision:																			
M/s. APSARA SILKS vide their application dated 16.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No - NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned wrong export/import product descriptions in decision of meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:																			
<table><tr><th>Details of Export List</th><th>Qty.</th><th>Details of import item</th><th>Qty. Recommended</th></tr><tr><td>100% Silk Satin Natural Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)</td><td>1078 (MTR)</td><td>100% Silk Satin PFD Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)</td><td>1088.78 MTR</td></tr><tr><td>100% Silk Satin Washed /Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)</td><td>319 (MTR)</td><td>100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)</td><td>322.19 MTR</td></tr><tr><td>100% Silk Satin Washed/ Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)</td><td>319 (MTR)</td><td>100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)</td><td>322.19 MTR</td></tr></table>				Details of Export List	Qty.	Details of import item	Qty. Recommended	100% Silk Satin Natural Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	1078 (MTR)	100% Silk Satin PFD Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	1088.78 MTR	100% Silk Satin Washed /Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	319 (MTR)	100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	322.19 MTR	100% Silk Satin Washed/ Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	319 (MTR)	100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	322.19 MTR
Details of Export List	Qty.	Details of import item	Qty. Recommended																
100% Silk Satin Natural Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	1078 (MTR)	100% Silk Satin PFD Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	1088.78 MTR																
100% Silk Satin Washed /Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	319 (MTR)	100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	322.19 MTR																
100% Silk Satin Washed/ Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	319 (MTR)	100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	322.19 MTR																
RA concerned may take necessary action subject to compliance of other usual conditions.																			

Case No.	10 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005770AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Shahi Exports Private Limited vide their application dated 17.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shirt (Full Sleeve) (Style No. J30J323517) Made of 85% Polyamide 15% Polyester Dyed woven Fabric GSM 153+/-10%	6830 Nos.	85% Polyamide 15% Polyester Dyed woven Fabric GSM 153	2.90 Sq. Mtr/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Jan/202223/25
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005785AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 04.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No- NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	12 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM APPLY 00005072AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Shahi Exports Private Limited vide their application dated 1912.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:			
Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Blouson with Hood	10740	85% Polyester 15% Cotton	2.99
(Style No. WM/WS/WT/WE 1079)	Nos.	Dyed Woven Fabric GSM 210+/-10%	Sq. Mtr/Pc
Made of			
85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 And 100% Nylon Dyed Woven Fabric GSM 77+/-10%		100% Nylon Dyed Woven Fabric GSM 77+/-10%	1.41
			Sq. Mtr/Pc
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	13 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005778AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Shahi Exports Private Limited vide their application dated 17.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Anoraks (Style No. WM/WX/WE 1496) Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 And 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/-10%	3970 Nos.	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	3.60 (Sq. Mtr/Pc
		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/- 10%	0.12 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005074AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 19.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
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Mens Parka	2646	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	3.0
(Style No.WM/WS/WX/WT 5559) Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 with 100% Nylon Dyed Woven Fabric GSM 77 and 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920	Nos.		Sq. Mtr/Pc
		100% Nylon Dyed Woven Fabric GSM 77+/-10%	1.50
			Sq. Mtr/Pc
		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/-10%	0.12
			Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	15 / NC/5/MEET/Jan/202223/25
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005530AM23
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 04.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No- NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	16 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	VENUS SAFETY & HEALTH PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005613AM23
RA File Number	039504000207 AM16
Licence No and Date	0310807808/15/09/2016

Norms Committee Decision:

VENUS SAFETY & HEALTH Private Limited vide their application dated 09.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No - 07/AM20 dated 11.07.2019 actually held on 06.09.2019. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned the import product descriptions in its decision in said meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:

Export item: Textile Protective Respirators / Dust Masks (Net Contents of Nonwoven Fabric Weighing Not More Than 25GSM=63560 Kgs., Weighing More than 25 GSM but not more than 70 GSM =5933 Kgs., And Weighing More than 150 GSM=21187 Kgs. in Export Product)

Quantity: 90680 kg

Import item

S. No.	Import item Name	Quantity recommended
1.	Non- woven fabric weighing not more than 25 GSM	1.15 kg/kg content contained in export product
2.	Non -woven fabric weighing more than 25 GSM but not more than 70 GSM	1.15 kg/kg content contained in export product
3.	Non- woven fabric weighing more than 150 GSM	1.15 kg/kg content contained in export product

RA concerned may take necessary action subject to compliance of other usual conditions.

